## Central Administrative Tribunal Jaipur Bench, JAIPUR

### OA. 149/2007

This the 29th day of January, 2010

# Hon'ble Dr. K.B.Suresh, Member (Administrative) Hon'ble Dr. K.B.Suresh, Member (Judicial)

- 1. Shambu Sharma S/o Late Sh. N.K. Sharma, aged about 45 years R/o 5/1, G.S.I. colony, Indira Nagar, Gopal Pura Mode, Jaipur
- 2. Bir Bahadur Limboo S/o Sh. Gauri Limboo, aged about 46 years, R/o House No. 1617, Indira Nagar, Jhalana Doongri, Jaipur
- 3. Dhaneshwar Ali S/o Sh. Phalka Ali aged about 50 years R/o I/38, G.S.I. Colony, Malviya Nagar, Jaipur
- 4. L.K. Jha S/o Late Shri Jagdish Jha aged about 49 years, R/o 2/51, G.S.I Colony, Malviya Nagar, Jaipur
- 5. Babloo Roy S/o Sh. Dinesh Chandra Roy, Aged about 46 years, R/o I/39 G.S.I Colony, Malviya Nagar, Jaipur
- 6. Tek Bahadur Tamang S/o sh. Hari Bhadur Aged about 59 years R/o G.S.I Colony, Gandhi Nagar, Gujarat
- 7. Nand Lal Sharma S/o Sh. Gauri Shanker Sharma, Aged about 51 years, R/o I/37, G.S.I Colony, Malviya Nagar, Jaipur

...Applicants

(By Advocate: Shri Summet Khandelwal proxy for Dr.Swati Bhati)

#### -VERSUS-

- 1. Union of India through the Secretary to the Govt. of India Department of Coal & Mines, Shastri Bhawan, New Delhi.
- 2. The Director General, Geological Survey of India, 27-J.L.N. Road, Kolkatta (W.B.)
- 3. The Deputy Director General, Geological Survey of India, Western Region, Jhalana Doongri Jaipur.

....Respondents

(By Advocate: Shri D.C.Sharma)

## ORDER(Oral)

## (By Hon'ble Dr.K.B.Suresh, M(J):-

Heard.

Learned counsel for applicants & respondents both agree that the matter is squarely covered by various rulings which are already produced and especially the order passed by the Central Administrative Tribunal, Guwahati Bench in OA. 10/2007 with the agreement of both the counsels respondents are directed to consider the question of law as discussed by the above judgment which became final and apply it to the case of the applicant.

In terms of above, the present OA is allowed as no order to

the costs.

(Dr. K.B.Suresh) Member (Judicial) (Dr. K.S.Sugathan)

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Member (Administrative)

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